GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 899 TO BE ANSWERED ON 12.12.2022

Encroachment on Forest Land

899. SHRI SUDARSHAN BHAGAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the incidents of encroachment on forest land are increasing in tribal/rural areas in the country;
- (b) if so, details thereof, State-wise;
- (c) whether forests in the State of Jharkhand are being exploited illegally; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) &(b) Protection and management of forests is primarily the responsibility of concerned State/UT. The various actions to remove encroachment are taken as per the provisions under various acts such as Indian Forest Act, 1927; Wildlife Protection Act, 1972; Forest (Conservation) Act, 1980, various rules made under these Acts and State Specific Acts and Rules. As per the report received from various State/UT Governments, there is no definite increasing trendin the incidence of encroachment on forest land in the tribal/rural areas in the country. The state-wise details of forest area under encroachment in the country are enclosed at Annexure-I
- (c) &(d) As per report received from Jharkhand state, no forests in the State of Jharkhand are being exploited illegally.

ANNEXURE-I

ANNEXURE REFERRED TO PART (A)& (B) OF THE LOK SABHA UNSTARRED QUESTION NO. 899 DUE FOR REPLY ON 12.12.2022 REGARDING 'ENCROACHMENT OF FOREST LAND'

S. No.	Name of the State/UTs	Area under Encroachment (in ha)
1	Andhra Pradesh	25211.11
2	Assam	377532.63
3	Arunachal Pradesh	53450.43
4	Bihar	74.01
5	Chhattisgarh	7645.84
6	Gujarat	25.24
7	Goa	Nil
8	Haryana	1316.44
9	Himachal Pradesh	6252.00
10	Jharkhand	304.57
11	Jammu & Kashmir	16512.39
12	Karnataka	407.09
13	Kerala	5024.54
14	Madhya Pradesh	54173.28
15	Maharashtra	228.81
16	Manipur	2213.82
17	Meghalaya	9816.31
18	Mizoram	10852.80
19	Nagaland	25.89
20	Odisha	33154.19
21	Punjab	9008.08
22	Rajasthan	13939.99
23	Sikkim	2817.21
24	Tripura	3621.80
25	Tamil Nadu	15010.71
26	Telangana	2004.48
27	Uttar Pradesh	27325.17
28	Uttarakhand	10649.11
29	West Bengal	10214.80
30	A & N Islands	3851.24
31	Chandigarh	14.00
32	D&N Haveli	0.08
33	Daman & Diu	87.83
34	Lakshadweep	Nil
35	Delhi	384.38
36	Puducherry	Nil
37	Ladakh	01.00